

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

| Sr. No | Matter No.  | Cause Title   | DFR No. & Date          | Defect cured on | Caveat (if any) | To be listed on                              |
|--------|---|---|-------------------------|-----------------|-----------------|--|
| 1      | <b>IA No. 549/17 in DFR 1991/17 (Review Petition) in A.No. 242 of 2016</b> (IA 549/17 – for delay in filing the Review Petition)  | Jaigad Power Transco Limited Vs. Maharashtra Electricity Regulatory Commission                          | 1991/17 dated 22/6/2017 | 11/7/2017       |                 | <b>02/08/2017</b>                            |
| 2      | <b>IA No. 548/17 in DFR 1992/17 (Review Petition) in A.No. 250 of 2016</b> (IA 548/17 – for delay in filing the Review Petition)  | Jaigad Power Transco Limited Vs. Maharashtra Electricity Regulatory Commission                          | 1992/17 dated 22/6/2017 | 11/7/2017       |                 | <b>02/08/2017</b>                            |
| 3      | <b>IA No. 547/17 &amp; IA No. 545/17 in DFR No. 1793/17</b> (IA 547/17 – For delay in refiling & IA 545/17 – for delay in filing) | TANGEDCO Vs. Samalpatti Power Company Pvt. Ltd. & Anr.  | 1793/17 dated 29/5/2017 | 11/7/2017       |                 | <b>02/08/2017</b>                            |
| 4      | <b>IA 559 of 2017 in DFR No. 2144/17</b> (IA 559/17 – for delay in filing)  | Chhattisgarh State Power Distribution Co. Ltd. Vs. Chhattisgarh State Electricity Regulatory Commission | 2144/17 dated 10/7/2017 | 11/7/2017       |                 | <b>02/08/2017</b><br><b>(as per request)</b> |

|   |   |  |                               |           |  |                   |
|---|---|--|-------------------------------|-----------|--|-------------------|
| 5 | <b>IA 554/17, IA 550/17 &amp; IA 551/17 in DFR No. 1226/17</b><br>(IA 554/17- for delay in refiling, IA 550/17-for leave to file the appeal & IA 551/17-for delay in filing ) | Shivashakti Sugars Limited Vs. Karnataka Electricity Regulatory Commission & Ors.  | 1226/17<br>dated<br>18/4/2017 | 12/7/2017 |  | <b>03/08/2017</b> |
| 6 | <b>IA 558/17, IA 555/17 &amp; IA 556/17 in DFR No. 1223/17</b> (IA 558/17-for delay in refiling, IA 555/17-for leave to file the appeal & IA 556/17-for delay in filing )     | M/s. Shree Doodhaganga Krishna Sahakari Sakkare Karakhane Niyamit Chikodi Vs. Karnataka Electricity Regulatory Commission & Ors. | 1223/17<br>dated<br>18/4/2017 | 12/7/2017 |  | <b>03/08/2017</b> |

**Dated: -17/07/2017**

**By Order  
Sd/-  
Dy. Registrar**